

(19)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/147/2017
NAME OF THE PETITIONER : AKM TRAVEL NETWORK PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Sankar Varadharajan

For Petitioner,

2. B. Sarathbabu
By Rec. Chm

Deputing counsel for Respondent
Rec. Chennai

B. Sarathbabu

ORDER

Counsels for both the parties are present. Counsel for the Applicant has amended the Application as per the Form No.NCLT-9. Heard. **Reserved for order.**

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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